

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

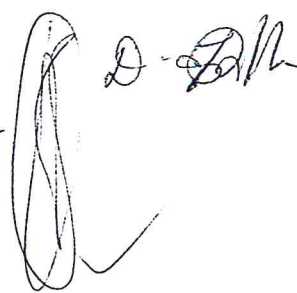

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	<i>Dr. R. S. Ravichandran per D. Jayalakshmi K&R SC.</i>	<i>Counsel for Respondents 1 to 9</i>	
2.	<i>A. Prinsava Rep. Counsel for Petitioner</i>		

ORDER

Counsel for Petitioner present. Representative for R1 to R9 present. Representative for the Respondent submitted that Respondents are willing to make fresh proposal for settlement to the Petitioner. The same may be given to the Petitioner before next date of hearing. The Petitioner is directed to give response to the same and to report on next date of hearing. Put up on **05.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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